# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA STARRED QUESTION NO. 228 TO BE ANSWERED ON 15.12.2015

#### Conservation of Lakes

\*228. SHRI ANSHUL VERMA: SHRI B.S. YEDIYURAPPA:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of the schemes/programmes being implemented by the Government for conservation of lakes and restoration of degraded lakes/water bodies in the country;
- (b) the terms and conditions laid down for approval of the projects under the scheme along with the details of projects being undertaken in this regard, State-wise;
- (c) the physical and financial targets under the scheme along with the achievements made so far during each of the last three years and the current year, State-wise:
- (d) whether conservation/development of the bio-diversity/eco-system in and around the lakes/water bodies is also envisaged under the said scheme, if so, the details thereof and the works undertaken in this regard; and
- (e) whether the number of lakes/water bodies are on the decline in the country, if so, the details thereof along with the steps proposed to be taken by the Government for restoration /development of all the lakes in the country?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (e) A Statement is laid on the Table of the House

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Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 228 to be answered on Tuesday, the 15<sup>th</sup> December, 2015 on 'Conservation of Lakes' raised by Shri Anshul Verma and Shri B.S. Yediyurappa.

(a) to (d) For conservation and management of identified lakes and wetlands in the country, this Ministry had been earlier implementing two separate programmes, namely National Lake Conservation Plan (NLCP) and National Wetland Conservation Programme (NWCP). To have better synergy and avoid overlap, both the programmes have been merged in February, 2013 into an integrated scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA). The scheme aims at holistic conservation and restoration of lakes and wetlands for achieving the desired water quality enhancement, besides improvement in biodiversity and ecosystem through an integrated and multidisciplinary approach as well as common framework. NPCA is presently operational on cost sharing basis between the Central and the State Governments. The various activities covered under the scheme include interception, diversion and treatment of waste water, shore line protection, lake front development, de-silting, bioremediation, catchment area treatment, lake beautification, survey & demarcation, bio-fencing, fisheries development, weed control, biodiversity conservation, education and awareness creation and community participation, etc.

Proposals under NPCA are considered for financial assistance subject to their conformity with the scheme guidelines and availability of Plan funds. Based on the proposals received from different States, this Ministry has so far sanctioned projects for conservation of 63 lakes in 14 States at a total cost of 1096.09 crores under the NLCP/NPCA. So far, an amount of 623.05 crore has been released for the sanctioned projects and work on 32 lakes has been completed. The State wise details of amount sanctioned and released to the State Governments so far for undertaking various projects for conservation of lakes are given in Annexure-I. Under the NWCP/NPCA, an amount of 145.65 crore has so far been released to the concerned State Governments for undertaking various conservation activities in 80 identified wetlands. The State-wise details of amount released to the State Governments so far under NWCP/NPCA are given in Annexure-II. During the last three years and the current year, works on 7 lakes have been completed and Management Action Plans for conservation of 43 identified wetlands have been sanctioned under the NPCA. The State wise details of funds released to the State Governments during the last three years and current year under the NPCA programme are given in Annexure-III.

The Ministry of Water Resources, River Development and Ganga Rejuvenation is also implementing the scheme of Repair, Renovation and Restoration (RRR) of water bodies. The scheme aims at improving catchment areas of tanks commands, increase in storage capacity, ground water recharge, improvement in agriculture and increased availability of drinking water. An amount of 260.18 crore has been

released to the State Governments under the scheme during the last three years and current year. The scheme is now part of Pradhan Mantri Krishi Sichai Yojana.

(e) A few lakes in the country have reportedly been impacted due to rapid urbanization, various developmental activities and other anthropogenic pressures. In addition to the measures mentioned above, Government has notified the Wetlands (Conservation and Management) Rules, 2010 for effective conservation and management of wetlands in the country. Also, in order to conserve lakes and wetlands in an integrated manner, all the States have been advised for giving high priority for constitution of State wetland/ lake authorities, identification and notification of priority wetlands, development of integrated management plans, securing resources for implementation of management plans, monitoring and evaluation, and strengthening research-management interface, etc.

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## **Annexure-I**

Annexure referred to in reply to part (a) to (d) of Lok Sabha Starred Question No. 228 to be answered on Tuesday, the 15<sup>th</sup> December, 2015 on 'Conservation of Lakes' raised by Shri Anshul Verma and Shri B.S. Yediyurappa.

# **Details of Lake Conservation Projects approved under NLCP/NPCA**

(Amt. in crores)

S. No.	State	Lake	Approved cost	Funds released (till 30.11.15)
1.	Telangana	Banjara lake, Hyderabad	4.30	2.70
2.	Jammu & Kashmir	, 9		263.85
3.	Karnataka	3 lakes in Bengaluru	69.18	39.16
		Bellandur lake, Bengaluru		
		Kotekere lake, Belgaum		
		Bhishma lake, Gadag		
		Lal Bagh, Bengaluru		
		Channapatna lake, Hasan		
		Sharanbhasveshwara lake, Gulbarga		
		Akkamahadevi lake, Haveri		
		Kundawada lake, Davangere		
		Kote Tavarekere lake,		
		Chikmagalur		
		Tripuranthkeshwar lake, Bidar		
		Gowramma and Hombalamma		
		lakes, Magadi town, Bengaluru		
		Rural		
		Amanikere Lake, Tumkur		
4.	Kerala	Veli Akkulum lake,	24.56	4.30
		Thiruvananthpuram		
5.	Madhya	Rani Talab, Rewa	87.41	16.34
	Pradesh	Sagar lake, Sagar		
		Shivpuri lake, Shivpuri		
	Sindhsagar Lake, Ashok Nagar			
6.	Maharashtra	Powai lake, Mumbai	28.57	18.675
	9 lakes in Thane			
		Mahalaxmi lake, Vadagaon		
		Rankala lake, Kolhapur		
		Varhala Devi lake, Bhiwandi		
		Siddheshwar Lake, Solapur		
7.	Nagaland	Twin lakes in Mokokchung	25.83	9.92
8.	Odisha	Bindu sagar lake, Bhubaneshwar	3.50	2.21
9.	Rajasthan	Mansagar lake, Jaipur	225.30	110.17

		Anasagar lake, Ajmer		
		Pushkar sarovar, Ajmer		
		Fatehsagar lake, Udaipur		
		Pichola lake system, Udaipur		
		Nakki Lake, Mount Abu		
10.	Tamil Nadu	Ooty lake	12.17	3.732
		Kodaikanal lake, Dindigul		
11.	Tripura	3 lakes of Agartala	2.02	0.50
12.	Uttarakhand	4 lakes in Nainital	64.82	42.105
		Nainital lake, Nainital		
13.	Uttar Pradesh	Mansi Ganga lake, Govardhan	201.16	88.42
		Ramgarh Tal, Gorakhpur		
		Laxmi Tal, Jhansi		
14.	West Bengal	Rabindra Sarovar	48.51	20.97
		Mirik lake, Darjeeling		
		Adi Ganga in South 24 Parganas		
		Sahib Bundh lake, Purulia		
		Grand Total	1096.09	623.052

## **Annexure-II**

Annexure referred to in reply to part (a) to (d) of Lok Sabha Starred Question No. 228 to be answered on Tuesday, the 15<sup>th</sup> December, 2015 on 'Conservation of Lakes' raised by Shri Anshul Verma and Shri B.S. Yediyurappa.

# **Details of wetland projects approved under NWCP/NPCA**

(Amt. In crore)

S. No.	State/Union Territory	Wetland	Amount released (till 30.11.2015)
1.	Andhra Pradesh	Kolleru	2.50
2.	Assam	Deepar Beel	3.62
3.	Bihar	Kabar	0.47
		Barilla	
		Kusheshwar Asthan	
4.	Gujarat	Nalsarovar	7.37
		Thol Bird Sanctuary	
		Khijadiya Bird Sanctuary	
		Pariej	
		Wadhwana	
		Nanikakrad	
5.	Haryana	Sultanpur	3.23
		Bhindawas	
6.	Himachal Pradesh	Renuka	5.50
		Pong Dam	
		Chandratal	
		Rewalsar	
		Khajjiar	
7.	Jammu & Kashmir	Wullar	8.26
		Tso Morari	
		Tisgul Tso & Chisul Marshes	
		Hokersar	
		Mansar-Surinsar	
		Pangong Tsar	
8.	Karnataka	Magadhi	2.18
		Gudavi Bird Sanctuary	
		Bonal	
		Hidkal & Ghataprabha	
		Ranganthittu	
9.	Kerala	Ashtamudi	2.80
		Sasthamkotta	
		Kottuli	
		Vembnad Kol ( Kuttanad)	
10.	Madhya Pradesh	Barna	2.04
		Yashwant Sagar	
		Ghatigaon	

	Total		145.65
	R&D + Others	-	9.75
22.	Puducherry (UT)	Ousteri lake	0.24
		Patlakhawa- Rasomati	
		Santragachi	
		Rasik Beel	
		Ahiron Beel	
-	3.3	Sunderbans	
21.	West Bengal	East Kolkata Wetland	16.90
		Asan	
20.	Uttarakhand	Ban Ganga Jhilmil Tal	0.45
		Taal Bhaghel	
		Chandotal	
		Patna Bird Sanctuary	
		Sarsai Nawar	
		Saman Bird Sanctuary	
		Shekha wetland	
		Keetham Lake	
		Nagaria lake	
		Semarai Lake	
		Samaspur	
		Lakh Bahoshi	
		Sandi	
19.	Uttar Pradesh	Nawabganj	15.33
18.	Tripura	Rudrasagar	1.25
10	Tripuro		4.05
		Pallaikarni	
17.	ramii nadu	Kaliveli	10.30
17.	Tamil Nadu	Point Calimere	10.30
		Tsomgo wetland	
		Gurudokmar Wetland	
10.	JIKKIIII	Phendang Wetland Complex	2.02
16.	Sikkim	Khechuperi Holy Lake	2.82
15.	Rajasthan	Sambhar	7.19
		Nangal	
		Kanjli	
ı <del>4</del> .	i urijab	Ropar	11.13
14.	Punjab	Anusupa Harike	11.13
		Kanjia wetland Daha wetland	
١٥.	Odisha	Chilika Kanjia watland	13.57
13.	Odiobo	Palak	10 57
۱Z.	Mizoram	Tamdil	7.70
11. 12.	Manipur	Loktak	11.05
4.4	Maninum	Sirpur	44.05
		Sakhyasagar	
		Ratapani	

### **Annexure-III**

Annexure referred to in reply to part (a) to (d) of Lok Sabha Starred Question No. 228 to be answered on Tuesday, the 15<sup>th</sup> December, 2015 on 'Conservation of Lakes' raised by Shri Anshul Verma and Shri B.S. Yediyurappa.

Details of funds released under National Plan for Conservation of Aquatic Ecosystems (NPCA) during last three years and current financial year

S.No.	State	Funds released ( in crore)			
		2012-13 (NLCP & NWCP)	2013-14 (NPCA)	2014-15 (NPCA)	2015-16 (till 30.11.2015)
1	Andhra Pradesh	0.00	0.00	0.00	0.00
2	Maharashtra	0.00	0.40	0.00	0.00
3	Bihar	0.16	0.00	0.00	0.00
4	Gujarat	0.90	0.00	0.00	1.59
5	Haryana	0.67	0.22	0.63	0.28
6	Jammu & Kashmir	0.71	30.32	0.00	15.00
7	Karnataka	0.24	0.00	0.00	0.00
8	Kerala	0.00	0.00	0.00	0.00
9	Madhya Pradesh	0.60	0.00	2.50	0.00
10	Manipur	0.34	1.32	0.60	0.47
11	Mizoram	1.40	0.52	0.79	1.08
12	Odisha	1.02	0.79	0.00	0.00
13	Puducherry	0.00	0.24	0.00	0.00
14	Punjab	0.12	0.38	0.00	1.52
15	Rajasthan	15.65	0.17	25.66	3.00
16	Sikkim	0.31	0.00	0.00	0.00
17	Tamil Nadu	1.59	0.59	0.31	0.00
18	Uttar Pradesh	32.21	16.39	5.07	1.24
19	West Bengal	8.23	0.93	0.00	0.92
20	Nagaland	0.00	3.00	1.11	0.00
	Total	64.15	55.27	36.67	25.10